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Title: Regarding law and order situation in Karnataka.

SHRI P.C. MOHAN (BANGALORE CENTRAL): I am extremely thankful to you for the opportunity given to me to raise some of the burning issues.

The atrocities on women especially on girls and children are increasing almost every day, and people in many States have become panic since there is no control on the increasing crimes in many parts of the country, especially in Karnataka and Bangalore. Karnataka is a peace loving State but facing this type of brutal attack on women and children is very very sad and painful. Even a six year old child was not spared by rapists, who in this case happened to be the Skating Instructor of Vibgyor High School in Bangalore, which comes in my parliamentary constituency.

The police took long time to catch the culprit and the school administration was not cooperative with parents and was not ready to take the responsibility of the incident. The child, who is around six years old, along with the parents, has to explain to police about the incident, which is very painful for the parents and for all of us. Strict action should be taken on the management. The Government should initiate measures to see that in future such incidents should not be repeated in any other school in the whole country. If any such incidents happen, strict action should be taken against the school management. School should thoroughly check the background of the staff, and then, recruit them.

In another incidentâ€¦. *...(Interruptions)*

HON. CHAIRPERSON : Not another subject. Moreover, this is a State subject. Kindly take your seat.

*...(Interruptions)*

HON. CHAIRPERSON: Hon. Members, please take your seats. Hon. Member has already expressed his views on this subject.

S/Shri Shivkumar Udasi,

A.T. Nana Patil and

Devji Patel are allowed to associate with the issue raised by Shri P.C. Mohan.